

1	2	3	4	5	6
15	Punjab	Abuse/Humiliation		1	3
		Corporal Punishment		1	
		Rape			1
16	Puducherry	Denial of Admission		1	
17	Rajasthan	Abuse/Humiliation	1		1
		Accident		1	
		Wrongful Confinement/ Restraint		1	1
		Corporal Punishment			2
18	Tamil Nadu	Abuse/Humiliation		4	2
		Corporal Punishment	1	7	3
		Rape	1		
		Death/Murder	1	3	5
		Sexual Abuse		1	2
19	Uttarakhand	Corporal Punishment	1		1
		Abuse/Humiliation		2	1
20	Uttar Pradesh	Abuse/Humiliation	1	1	4
		Accident	1		1
		Corporal Punishment	3	5	20
		Mid-Day-Meals	1		
		Death/Murder		1	1
21	West Bengal	Corporal Punishment		1	1
Total			34	68	95

**Sex related crimes against women and children**

1203. MS. SUSHILA TIRIYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has directed all hotels and tourists spots to set up a mechanism that will help in timely detection of sex related crimes against women and children; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) No, Sir. As per the Seventh Schedule of the

Constitution of India, 'Public Order' and 'Police' are State subject and as such, registration, investigation, detection and prevention of sex related crimes against women and children is primarily the responsibility of the State Government.

#### Expansion of ICDS in Tamil Nadu

1204. SHRI S. ANBALAGAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Integrated Child Development Services scheme was expanded in Tamil Nadu;

(b) if so, the details thereof;

(c) the funds allocated to the State for the expansion of the scheme, district-wise, during the last two years; and

(d) the funds actually utilized and the progress made, so far, in implementation of the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The ICDS Scheme has been expanded in three phases in the years 2005-06, 2006-07 and 2008-09, across the country, including the State of Tamil Nadu. During the three Phases of expansion, Tamil Nadu was sanctioned additional AWCs & Mini AWCs as under:

Year	AWCs	Mini AWCs
2005-06	3049	-
2006-07	1539	3168
2008-09	2234	1772

After 3 phases of expansion, the total AWCs/Mini-AWCs sanctioned for Tamil Nadu is 54439.

(c) and (d) Grant-in-Aid, is released by Government of India, State-wise for implementation of the ICDS Scheme.

Funds released by the Government of India and expenditure reported by the State of Tamil Nadu, during the last two years, is indicated below:

Year	Release (Rs. in lakh)	Expenditure (Rs. in lakh)
2007-08	15608.35	15139.28
2008-09	18163.08	17203.97